





* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 589/2021 SITA CHAUDHARY

.....Plaintiff

Through: Mr. Vinayak Thakur, Adv. with Ms. Anunaya Mehta, Adv.

versus

VERINDER SINGH & ORS.

.....Defendant

Through: Advocate for D-4 and 9 (through VC) (appearance not given).

Mr. Nikhil Singhvi, Mr. Shikhar Kishore & Mr. Parth Aggarwal, Advs. for D-13.

None for D-3, 7 & 8.

Mr. Vikram Singh Jakhar, Adv. for D-19/D.S. Rolling Mills Pvt. Ltd.-Kdaar Metaliks Pvt. Ltd. (through VC).

Mr. Ajit Sharma, Mr. Aditya Vikram Singh & A. Renganath, Advs. for applicant/proposed D-21 (through VC).

CORAM: JOINT REGISTRAR (JUDICIAL) SH. DEVENDER KUMAR GARG (DHJS) O R D E R

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Proceedings are being conducted through hybrid mode.

19.01.2024

I.A. No. 1413/2024 (moved by plaintiff u/S 151 of CPC seeking permission to place on record original Will of Late Sh.Devinder Singh Chaudhary dated 26.03.2004)

- 1. The matter has been taken up today on filing of the captioned IA.
- 2. It is submitted that the matter is coming up for hearing before the Hon'ble Court on 22.03.2024.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 24/06/2025 at 09:32:34



- 3. Ld. Counsel for defendant no.13 accepts notice of the captioned IA and seeks time to take instructions.
- 4. Issue notice of the captioned IA to remaining defendants through counsel for next date of hearing.
- 5. Re-notify the captioned IA for completion of pleadings and further proceedings on **08th February**, **2024**.

DEVENDER KUMAR GARG (DHJS) JOINT REGISTRAR (JUDICIAL)

JANUARY 19, 2024/v

Click here to check corrigendum, if any